

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 11

IA 2905/2022 IN C.P. (IB)/2067(MB)2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **Bank of India**
V/s
M/S. National Steel And Agro Industries Ltd

Appearance (via video-conference):

For the RP IN

IA 2905/2022

: Sr. Adv. Chetan Kapadia, and Adv.
Gautam Ankhad a/w Adv.

Dhrupad Vaghani, Adv. Ajiz M K,
Adv. Rishabh Sethi, and Adv. Payal
Mehta i/b LEx Aeterna Practices

for the Resolution Applicant

: Mr. Prateek Seksaria, Senior Adv a/w
Mr. Animesh Bisht, Mr. Madhav
Kanoria, Ms. Saloni Kapadia and
Mr. Karan Sangani i/b Cyril
Amarchand Mangaldas.

Section 60(5), 7 of the IBC, 2016

ORDER

Ld. Counsel appearing for the Applicant is present. list this matter on High on Board on 21.03.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)